

12.11 hrs.

Title: Introduction of the Two-Member Constituencies (Abolition) and other laws Repeal Bill ,2001.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): Sir, I beg to move for leave to introduce a Bill to repeal the Two-Member Constituencies (Abolition) Act, 1961 and certain other enactments.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Two-Member Constituencies (Abolition) Act, 1961 and certain other enactments."

The motion was adopted.

SHRI CH. VIDYASAGAR RAO: I introduce the Bill.

**Published in the Gazette of India, Extraordinary, Part-II , Section 2, dated 23.8.2001.*